D.O. F. No. 207/21/2018-Ad.VIII (EC)

23rd May, 2018

Dear Colleague,

Please find enclosed letter dated 02.05.2018 received from the Ministry of Housing & Urban Affairs informing that the data regarding land held by the department has yet not been fully uploaded on GLIS portal (copy enclosed).

2. You may ensure that the data in respect of your respective Zone/Directorate is uploaded on the web portal (GLIS) by 31st May, 2018 positively.

3. Report in this regard may be mailed to commrcoord-cbec@nic.in.

With best wishes,

Yours sincerely,

Encl.: -As above

All Pr. Chief Commissioners/Pr. Director General/Chief Commissioners/ Directors General
Government of India
Ministry of Finance
Department of Revenue

New Delhi, dated 1st May, 2018

OFFICE MEMORANDUM

Subject: Updated status on uploading of data by Ministries/Departments regarding land held by them on the web-portal, in a time bound manner.

The Undersigned is directed to enclose a copy of Cabinet Secretariat Id No. 212/2/1/2015-CA.IV dated 2nd May, 2018 received from Cabinet Secretariat on the above mentioned subject for necessary action.

Encl: As Above

[Narendra Kumar]
Under Secretary (Coord)
Telefax No: 23095539

1. Chairman, CBDT
2. Chairperson, t&I

Copy to:

1. Commissioner (Coord.&system), CBDT
2. Commissioner (Coord.) CBIC

[Signature]

[Notes]
Subject: Updated status on uploading of data by Ministries/Departments regarding land held by them on the web-portal in a time-bound manner.

Reference is invited to this Secretariat's ID Note of even number dated 16.01.2018 and 06.03.2018 on the subject mentioned above (copy enclosed).

2. M/o Housing & Urban Affairs (MoHUA), vide its OM No. F-28011/ (6)/2016-CDN/05 dated 04.01.2018, had sent the list of Ministries/Departments which are yet to fully upload the land data on GLIS portal (copy of MoHUA OM is also enclosed). The Ministries/Departments concerned were requested to expedite the process.

3. It is requested that complete land data be uploaded on GLIS portal at the earliest. Completion of the process may be confirmed to MoHUA and also to this Secretariat.

(Alok Tiwari)
Deputy Secretary
Tel: 23015861

Cabinet Secretariat's I.D. No. 212/2/1/2015-CA.IV dated 2nd May, 2018

Copy to:
Secretary, M/o Housing & Urban Affairs w.r.t. their OM No. F-28011/ (6)/2016-CDN/05 dated 04.01.2018.
Subject: Updated status on uploading of data by Ministries/Departments regarding land held by them on the web-portal in a time-bound manner.

Reference is invited to this Secretariat's OM of even number dated 5th May, 2017 on the subject mentioned above forwarding therewith a copy of the minutes of the meeting of Group of Officers held on 28.04.2017.

2. In this regard, the above subject was also reviewed in a meeting of Committee of Secretaries held to formulate guidelines for exchange, transfer, leasing, licensing and sale of land held by Government agencies on 01.05.2017. A copy of minutes of the meeting was sent vide this Secretariat's OM of even number dated 15.05.2017.

3. However, M/o Housing & Urban Affairs, vide their OM No. F-28011/ (6)/2016-CDN/05 dated 04.01.2018 has sent the list of Ministries/Departments which are yet to fully upload the land data on GLIS portal. The Ministries/Departments concerned were requested to expedite the process, vide this Secretariat's I.D.Note of even number dated 16.01.2018.

4. It is requested that complete land data be uploaded on GLIS portal at the earliest. Completion of the process may be confirmed to MoHUA and also to this Secretariat.

Home Secretary
Finance Secretary & Secretary, D/o Revenue
Secretary, D/o Agriculture, Cooperation and Farmers Welfare
Secretary, D/o Animal Husbandry, Dairying and Fisheries
Secretary, M/o Civil Aviation
Secretary, D/o Telecommunications
Secretary, D/o Food & Public Distribution
Secretary, D/o Economic Affairs
Secretary, D/o Border Management
Secretary, M/o Minority Affairs
Secretary, D/o Rural Development
Secretary, M/o Textiles
Secretary, M/o Petroleum & Natural Gas
Secretary, M/o Skill Development & Entrepreneurship
Secretary, M/o Social Justice and Empowerment
Secretary, M/o Tourism
Secretary, M/o Tribal Affairs
Secretary, M/o Water Resources, RD & GR
Secretary, M/o Women & Child Development
Secretary, D/o Atomic Energy
Secretary, M/o Culture
Secretary, M/o Health & Family Welfare
Secretary, M/o Labour and Employment

Cabinet Secretariat's I.D. No. 2122/1/2015-CA.IV dated 6th March, 2018

Copy to:

(Giridhar Aramane)
Additional Secretary
Tel: 2301 1964
CABINET SECRETARIAT
RASHTRAPATI BHAWAN

Subject: Updated status on uploading of data by Ministries/Departments regarding land held by them on the web-portal in a time-bound manner.

Reference is invited to this Secretariat's OM of even number dated 5th May, 2017 on the subject mentioned above forwarding therewith a copy of the minutes of the meeting of Group of Officers held on 28.04.2017.

2. In this regard, above subject was also reviewed in a meeting of Committee of Secretaries held to formulate guidelines for exchange, transfer, leasing, licensing and sale of land held by Government agencies on 01.05.2017. A copy of minutes of the meeting was sent vide this Secretariat's OM of even number dated 15.05.2017.

3. However, M/o Housing & Urban Affairs, vide their OM No. F-28011/ (6)/2016-CDN/05 dated 04.01.2018 has sent the list of Ministries/Departments which are yet to fully upload the land data on GLIS portal. The Ministries/Departments concerned are, therefore, requested to expedite the process.

(Giridhar Aramane)
Additional Secretary
Tel: 2301 1964

Home Secretary
Finance Secretary & Secretary, D/o Revenue
Secretary, D/o Agriculture, Cooperation and Farmers Welfare
Secretary, D/o Animal Husbandry, Dairying and Fisheries
Secretary, D/o Pharmaceuticals
Secretary, M/o Civil Aviation
Secretary, D/o Telecommunications
Secretary, D/o Food & Public Distribution
Secretary, D/o Economic Affairs
Secretary, D/o Border Management
Secretary, M/o Minority Affairs
Secretary, D/o Rural Development
Secretary, M/o Textiles
Secretary, M/o Petroleum & Natural Gas
Secretary, M/o Skill Development & Entrepreneurship
Secretary, M/o Social Justice and Empowerment
Secretary, M/o Tourism
Secretary, M/o Tribal Affairs
Secretary, M/o Water Resources, RD & GR
Secretary, M/o Women & Child Development
Secretary, D/o Atomic Energy
Secretary, M/o Culture
Secretary, M/o Health & Family Welfare
Secretary, M/o Labour and Employment

Cabinet Secretariat's I.D. No. 212/2/1/2015-CA.IV dated 16th January, 2018
Government of India
Ministry of Housing & Urban Affairs
Land & Development Office
Nirman Bhawan, New Delhi

No. F-28011/(6)/2016-CDN/5

Dated 04 Jan, 2018

OFFICE MEMORANDUM

Subject: Updated status on uploading of data by Ministries/Departments regarding
land held by them on the web-portal in a time-bound manner – regarding.

The undersigned is directed to invite a reference to Cabinet Secretariat ID No. I.D. No. 212/2/1/2015-CA.IV dated 14th December, 2017 on the subject cited above and to say that as per details available with this office, the following Ministries/Departments have yet to fully upload the land data on GLIS:

1. Deptt. of Agriculture, Cooperation and Farmers Welfare
2. Deptt. of Animal Husbandry, Dairing and Fisheries
3. Deptt. of Pharmaceuticals
4. Ministry of Civil Aviation
5. Deptt. of Telecommunications
6. Deptt. of Food and Public Distribution
7. Deptt. of Economic Affairs
8. Deptt. of Revenue
9. Deptt. of Home
10. Deptt. of Border Management
11. Ministry of Minority Affairs
12. Deptt. of Rural Development
13. Ministry of Textiles
14. Ministry of Petroleum and Natural Gas
15. Ministry of Skill Development & Entrepreneurship
17. Ministry of Tourism
18. Ministry of Tribal Affairs
19. Ministry of Water Resources, River Development
20. Ministry of Women and Child Development
21. Department of Atomic Energy
22. Ministry of Culture
23. Ministry of Health and Family Welfare
24. Ministry of Labour and Employment

(Rajnish Kumar Jha)
Dy. Land & Development Officer

To,
Cabinet Secretariat,
(Shri Amitesh Kumar Sinha, Director)
Rashtrapati Bhawan,